

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
24-04-2024 AT 10:30 AM**

**CA (CAA) No. 09/230/HDB/2024**  
u/s. 230 of Companies Act, 2013

**IN THE MATTER OF:**

M/s. Chandana Brothers Textiles and Jewellers Ltd  
(Demerged Company) & M/s. Chandana Brothers Silks and Jewellers Ltd  
(Resulting Company 1) & M/s. Chandana Brothers Retail India Pvt Ltd  
(Resulting Company 2) **...Petitioner**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Learned Counsel Mr Kailash Nath, for petitioner present through Video Conference.

Learned counsel for the petitioner reports not ready. Call on 06.05.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**